

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1749
ANSWERED ON FRIDAY THE 10th MARCH, 2017
PHALGUNA 19, 1938 (SAKA)**

VIOLATION OF CSR RULES

QUESTION

1749. SHRI ASHOK SHANKARRAO CHAVAN:

SHRIMATI SANTOSH AHLWAT:

DR. SUNIL BALIRAM GAIKWAD:

SHRI S.R. VIJAYAKUMAR:

SHRI B. SRIRAMULU:

KUNWAR HARIBANSH SINGH:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) the guideline fixed by the Government under Corporate Social Responsibility (CSR) spending and whether many companies are violating the said guidelines;

(b) if so, whether the Registrars of Company (ROC) have submitted any report to the Ministry regarding such violations by companies;

(c) if so, the details of the companies and the action taken/being taken by the Government on those companies;

(d) the total funds collected and spent under CSR since its inception to till now, year-wise; and

(e) the steps taken/being taken by the Government to strictly enforce the CSR spending guidelines by companies?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a): to (c): Show cause notices have been issued to 1018 companies for 2014-15 for violation of Section 135 read with Section 134(3) (o) of the Companies Act, 2013.

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(d): The year 2014-15 was the first year of Implementation of CSR by companies under the companies Act, 2013. Assessment of CSR expenditure of 7334 companies for the year 2014-15 and 5097 companies for the year 2015-16 summarises the following:-

CSR Expenditure during 2014-15 and 2015-16

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)	No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)
1.	PSUs	226	2497	172	3360
2.	Private Sector Companies	7108	6306	4925	6462
	Total	7334	8803	5097	9822

(e): Various workshops / seminars / conferences are organised by Government for facilitating effective implementation of CSR provision of the Act by companies and professionals.
